

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3817
ANSWERED ON:08.04.2003
OVERCHARGING AT PRE-PAID BOOTHS
BHUPENDRASINH PRABHATSINH SOLANKI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether complaints have been received regarding overcharging of auto fares on the pre-paid booths located in Delhi;
- (b) if so, whether the Government have conducted any inquiry in this regard, so far;
- (c) if so, the outcome thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (d): No, Sir. However, a section of press recently carried isolated news reports in which the overcharging by the pre-paid booths was alleged. The allegations in these news reports were not supported by any specific instances. Nevertheless, the inquiry made by Delhi Police revealed that certain authorized components of the charges levied were mistakenly projected as illegal collections in the news reports.